

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:635  
ANSWERED ON:08.07.2009  
RENUKA DAM PROJECT  
Thakur Shri Anurag Singh

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the work on Renuka Dam Project in Mandi District of Himachal Pradesh has not been started yet;
- (b) if so, the details thereof;
- (c) whether the techno-economic clearance, environmental clearance and approval of financial grant have been given to the project;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the time by which the work on the project is likely to be commenced and completed?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a)&(b) The work of survey and investigation is almost finished. Land acquisition is in progress.

(c) to (e) Project authorities have submitted a revised estimate of the project for Rs.2676.04 crore in Nov., 2008 which is under appraisal in Central Water Commission (CWC). Central Electricity Authority (CEA) has cleared the cost estimate of Electrical & Mechanical works and has requested State Govt. to furnish Power potential studies based on approved working table. The environmental clearance is under process. When proposal in this regard was considered by a committee in the Ministry of Environment & Forests (MoEF) on 15.05.2009, several representations which had come against this project, were handed over to the project authority for clarifications which are awaited. R&R clearance has been obtained from the Ministry of Tribal Affairs.

After completion of appraisal by CWC & CEA and receipt of Environmental clearance from MoEF, the Technical Advisory Committee of Ministry of Water Resources will consider the project for techno-economic clearance and after the techno-economic clearance is accorded, the project would be submitted by the State Govt. to Planning commission for investment clearance. As a National Project, financial grant to the extent of 90% of the cost of drinking water and irrigation components of the project would be available to the project after all the aforesaid statutory clearances including investment clearance from Planning Commission are obtained.

(f) According to the project authorities, major civil works are likely to be awarded during 2009-10, provided all statutory clearances are available, and thereafter the project is likely to be completed by 2016 subject to timely availability of funds.